

Provided that the concerned Authority is satisfied that such person has prima-facie case to prosecute or to defend [S. 13(1)].

Export of Coffee

6580. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of coffee has declined during the current year;

(b) if so, the details regarding the value and quantity of coffee exported and the reasons for the decline in export; and

(c) the steps being taken by the Government to boost the export of coffee during the Ninth Five Year Plan ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) There is a slight decrease during 1996-97 in the export of coffee in quantity (from 170988 tonne in 1995-96 to 169938 tonnes in 1996-97) and in value (from \$ 456 million in 1995-96 to \$ 425 million in 1996-97). However, figures for 1996-97 are provisional and subject to revision.

(c) For boosting export of coffee during the Ninth Plan, Coffee Board is targetting markets like USA, Japan, Russia and Middle East countries. Coffee Board will also participate in selected food fairs/exhibitions abroad in active association with exporters, release advertisements on unique features of Indian coffee in selected overseas trade journals, sponsor trade delegations/invite delegations of roasters from each of the target markets to India, arrange service of Indian Coffee abroad through our Embassies, distribute gift packets of Indian coffee through Indian Embassies on special occasions and festivals, promote logo for Indian coffee and publish and distribute literature on Indian coffee.

The Board is also in touch with AIR India for showing in flight videos on quality Indian coffee and is arranging for marketing teams of importers to come to India to familiarise them with speciality coffee being produced in the country.

Promotion of Sericulture

6581. SHRI N. DENNIS :

SHRI KRISHAN LAL SHARMA :

Will the Minister of TEXTILES be pleased to state :

(a) the steps that are taken by the Government for

the promotion of sericulture in the country particularly in West Bengal; and

(b) the amount spent for the purpose during the last three years ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) In order to supplement the efforts of the State Sericulture Departments for the promotion/development of sericulture in the country, the Central Silk Board (CSB) has established a country-wide network of R&D, extension & training units for the propagation of improved races, technologies and sericulture practices evolved/introduced by the Board's research institutes for improving the productivity and quality of silk. The CSB is also providing assistance in the form of training of functionaries, supply of mulberry cuttings, silkworm seed etc. to the States to expand sericulture. Besides the CSB also takes up sericulture development projects in collaboration with the State(s). West Bengal is one of the five traditional sericulture States covered under the recently concluded World Bank/SDC assisted National Sericulture Project. Besides creation of necessary infrastructure for promotion of sericulture in West Bengal, assistance is also being provided by the CSB in the form of R&D, Extension and training support, supply of seeds through its various Research and Infrastructural units in the State.

(b) The details of total expenditure incurred by the CSB for the development of sericulture in the country as a whole and particularly in West Bengal during the years 1993-94 to 1995-96 is as follows :

(Rs. in Crores)		
Year	Country	West Bengal
1993-94	84.90	6.47
1994-95	68.46	6.35
1995-96	76.08	7.28

Guidelines for PMRY

6582. SHRI G.A. CHARAN REDDY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Union Government have decided to review the functioning of the Prime Minister's Rozgar Yojana and other centrally sponsored programmes in view of the fallour of the State Governments to implement them seriously and efficiently;

(b) if so, the details thereof;

(c) whether the Government have provided revised guidelines including provisions for imposing penalties;

(d) if so, the details thereof alongwith the details of the revised guidelines issue;

(e) whether the amount sanctioned for the said Yojana is not being utilized fully; and

(f) if so, the details thereof ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) A Committee was set up under the Chairmanship of the Member, Planning Commission to review and rationalise Centrally Sponsored Scheme of Poverty Alleviation and Employment Generation implemented by the Ministry of Rural Areas & Employment, Ministry of Urban Affairs & Employment, Ministry of Welfare, Department of Small Scale Industries, Agro & Rural Industries and Department of Women & Child Development.

The Committee has since submitted its report to the Government.

(c) and (d) No, Sir.

(e) and (f) Under Prime Minister's Rozgar Yojana, the Central Govt. releases funds for subsidy to the Reserve Bank of India and for training & other expenses to the State/U.T. Governments. Since 1993-94 to 1996-97 against a budgetary provision (Revised Estimates) of Rs. 347.53 crores for subsidy, Rs. 320.73 crores have been authorised to the Reserve Bank of India for meeting subsidy claims under the Prime Minister's Rozgar Yojana and Rs. 26.80 crores for meeting subsidy claims under the Scheme of Self Employment to Educated Unemployed Youth (SEEUY) subsumed under the Prime Minister's Rozgar Yojana since 1994-95. Out of the budgetary provision (Revised Estimates) of Rs. 72.00 crores for training & other operative expenses, Central Government has utilised Rs. 67.30 crores during 1993-94 to 1996-97.

Textile Mills in Maharashtra

6583. SHRI KACHARU BHAU RAUT :

SHRI SANDIPAN THORAT :

SHRI DATTA MEGHE :

Will the Minister of TEXTILES be pleased to state :

(a) whether a large number of textile mills in Maharashtra are incurring losses and are on the verge of closure;

(b) If so, the number of sick and closed mills in Maharashtra as on date, separately;

(c) the losses incurred by each of those mills during the last three years;

(d) the budgetary support given by the Government for revival of these mills during the last three years; and

(e) the action plan prepared for revival and modernisation of textile mills in the State ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) and (b) As on 31.1.97, 56 textile mills were registered with Board for Industrial and Financial Reconstruction (BIFR) as sick in Maharashtra. BIFR has issued winding-up order in respect of 13 textile mills in case of Maharashtra. 20 closed Cotton/Man-made Fibre Textile Mills are closed (12 mills are under liquidation and 8 mills are temporarily closed mainly due to financial difficulties) as on 28.2.97

(c) This data is not maintained centrally.

(d) and (e) Government has set up BIFR to enquire into the working of sick industrial companies and to prepare and sanction, as appropriate, Schemes for revival of mills.

Industrial Chemical Zone

6584. SHRI ANANT GUDHE : Will the Minister of INDUSTRY be pleased to state :

(a) whether Industrial Chemical Zone has been cleared for Amravati district of Maharashtra;

(b) if so, the details of the development made in the said Zone; and

(c) the time by which the said Industrial Chemical Zone is likely to be completed ?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) No such proposal is received/under consideration in the Ministry of Industry. Development of industrial estates is primarily the responsibility of State Governments.

(b) and (c) Does not arise.

Setting Up of Free Port

6585. SHRI SUBRAHMANYAM NELAVALA :

SHRI KRISHAN LAL SHARMA :

Will the Minister of COMMERCE be pleased to state :